### COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### <u>IA NO. 1386 OF 2018 IN</u> APPEAL NO. 278 OF 2018 & IA NOS. 1386, 1385 & 1388 OF 2018 & IA NO. 1512 OF 2018

# Dated: 24<sup>th</sup> October, 2018

## Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

M/s. Rosa Power Supply Company Limited Versus Uttar Pradesh Electricity Regulatory Commission & Anr.			Appellant(s)
			Respondent(s)
Counsel for the Appellant(s)	: Mr. Sajan Poovayya, Sr Mr. Buddy A. Ranganad Mr. S. Venkatesh Ms. Nistha Kumar Mr. Sandeep Rajpurohi Mr. Vikas Maini Mr. Somesh Srivastava	lhan	
Counsel for the Respondent(s)	: Mr. C.K. Rai Mr. Sachin Dubey for R Mr. Sanjay Sen, Sr. Adv Ms. Gargi Srivastava fo Mr. M.G. Ramachandra Mr. Subham Arya for Im	/. r R-2 n	

### ORDER IA No. 1386 of 2018 - (Appln. for stay)

Appellant is permitted to file rejoinder, if any, and objections to Impleadment Application i.e. IA No.1512 of 2018 with advance copy to the other side by next date of hearing. Interim order to continue till the next date of hearing.

List this application for hearing on 27.11.2018.

(S. D. Dubey) Technical Member mk/kt (Justice Manjula Chellur) Chairperson